## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/23/2016

NAME OF THE PETITIONER(S)

: Mohammed Younus & 2 others

NAME OF THE RESPONDENT(S)

: Ayesha Cotton Mills Limited and Another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1). Mr. Hamishanker Mani
Anart Merathia

a) A. Prawhakana Roofy

A.P--0

## **ORDER**

Counsel for petitioner present. Counsel for respondent present and stated that the matter has been settled. Counsel for petitioner prays time to seek instructions from the client regarding filing of memo. Time extended at request. Put up on 28.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)